GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2632 ANSWERED ON:04.12.2009 POWER GENERATION FROM TEHRI POWER PLANT Sainuji Shri Kowase Marotrao

Will the Minister of POWER be pleased to state:

- (a) whether the Tehri power plant has started generating power at its full capacity;
- (b) if so, the details of power allocated to different States from the plant;
- (c) whether due compensation has been paid to the people displaced as a result of construction of the Tehri dam and all the arrangements have been made for their resettlement and rehabilitation; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

- (a): Yes, Madam. The Tehri Power Plant has started generating power at its full capacity (1000 MW).
- (b): Details of power allocation to beneficiary states are as under:
- 1. Uttar Pradesh 374 MW
- 2. Uttarakhand 147 MW (including 12% free power)
- 3. Chandigarh 06 MW
- 4. Rajasthan 75 MW
- 5. Himachal Pradesh 28 MW
- 6. J&K 48 MW
- 7. Punjab 77 MW
- 8. Haryana 43 MW
- 9. Delhi 103 MW

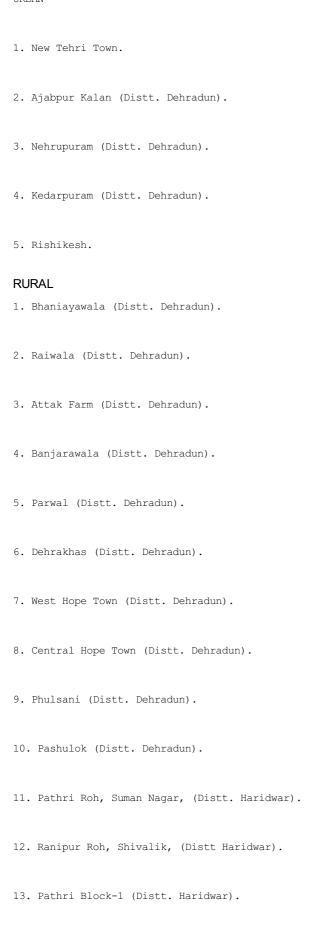
Remaining 10% un-allocated power is allocated by Northern Region Power Committee (NRPC) on the recommendations of Central Electricity Authority.

(c): Due compensations have been paid to each project affected family (PAFs) as per their entitlement and as per approved Rehabilitation Policy, 1998 formulated for Tehri Dam Project. However, arrangements for resettlement of 90 families due to demarcation of new survey line is under process. Notification under Section 4 of the Land Acquisition Act has been issued and notification under Section 6 is under process. Allotment of plots to the families has been made.

All entitled project affected families (PAFs) have been resettled at various Rehabilitation sites where all infrastructure facilities have been created at project cost.

(d): Following Rehabilitation sites have been developed at Project cost where all infrastructure facilities have been created for oustees of Tehri Dam Project.

URBAN



- 14. Pathri Block-2 (Distt. Haridwar).
- 15. Pathri Block-3 (Distt. Haridwar).
- 16. Pathri Block-4 (Distt. Haridwar).
- 17. Roshanabad (Distt. Haridwar).